

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4415
ANSWERED ON:07.09.2012
FUNDS UNDER CORPORATE SOCIAL RESPONSIBILITY
Yadav Shri Madhusudan

Will the Minister of MINES be pleased to state:

- (a) whether the Government has received any type of funds under Corporate Social Responsibility (CSR) heads from the industrial companies of public and private sectors;
- (b) if so, the quantum thereof along with the criteria fixed in this regard;
- (c) the funds received and spent during each of the last three years, State-wise;
- (d) whether these funds are provided yearly by the industrial companies mandatorily;
- (e) if not, whether the Government is contemplating to bring about change in the company laws for making it mandatory; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) to (d): As per available information, the Government has not received any type of funds under Corporate Social Responsibility (CSR) heads from the industrial companies of public and private sectors.

(e) and (f): The Government has released the National Voluntary Guidelines on Social, Environmental and Economic Responsibilities of Business in July, 2011. These guidelines are voluntary in nature. The Government has introduced Companies Bill, 2011 in the Parliament. Clause 135 read with Schedule VII in the draft Bill incorporates provisions on CSR.